

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/2744/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
Registrar, Gauhati High Court,  
Itanagar Permanent Bench

Dated Guwahati, 11<sup>th</sup> August, 2020.

Sub:- Earned Leave.

Ref:- Application dated 05.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for Earned Leave for ten days w.e.f. 10.08.2020 to 19.08.2020 (prefixed by 08.08.2020 & 09.08.2020), has been granted, subject to availability of Earned Leave in your credit. Further, you are asked to submit application for Earned Leave in prescribed format along with Leave Admissibility Report to the Registry of Gauhati High Court, Itanagar permanent Bench. Shri P.B. Dutta, Joint Registrar will look after the duties of Registrar in addition to his normal duties in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/2745/A, dated 11.8.2020**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
11/8/2020

**JT. REGISTRAR (VIGILANCE)**

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